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14.16 hrs.

CUSTOMS AND CENTRAL EXCISE LAWS (REPEAL) BILL*2004

Title: Motion for introduction of Customs and Central Excise Laws (Repeal) Bill.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I beg to move for leave to introduce a Bill to repeal certain Customs and Central Excise enactments. ...(*Interruptions*)

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to repeal certain Customs and Central Excise enactments."

The motion was adopted.

SHRI P. CHIDAMBARAM: Sir, I introduce** the Bill. ...(*Interruptions*)

*Published in the Gazette of India, Extraordinary Part-II, Section-2, dated 23.8.2004.

** Introduced with the Recommendation of the President.